

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/2016
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	For. T. K. Bhaskar Keech Krishnan	Counsel for Petitioner	[Signature]
2.	M. Roshan Arifa for CABS VISHNU	Counsel for Respondent	[Signature]

ORDER

Counsels for both the parties are present and reported that the settlement talks are in progress. They prayed for more time. At request, time is enlarged. Put up on **01.01.2018 at 10.30 A.M.**

ghk

sel -
MEMBER (JUDICIAL)